

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1540
ANSWERED ON 26/07/2022

IMPLEMENTATION OF PMAY-G

1540. SHRI N.K. PREMACHANDRAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide funds for the implementation of Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) and if so, the details thereof;
- (b) whether it has come to the notice of the Government that the construction of houses sanctioned under PMAY-G is at a standstill due to the delay in disbursement of funds and if so, the details thereof;
- (c) whether it has also come to the notice of the Government that non-allotment of funds through Public Financial Management System (PFMS) by Ministry of Rural Development delayed the implementation of PMAYG and if so, the details of action taken thereon;
- (d) whether the Government has initiated action to rectify the fault in PFMS and if so, the details thereof;
- (e) whether the Government proposes to release the funds for PMAY-G and if so, the action taken thereon; and
- (f) the proposed date of release of funds for PMAYG with arrears?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a), (e) & (f): Yes Sir. In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The Government is committed to provide funds for achieving the targets as per the guidelines of the Scheme. The Central share release is contingent on the balance targets, pending liability, utilization of funds including the release of state share, submission of utilization certificate, etc. as per Scheme & Ministry of Finance Guidelines. The Ministry of Rural Development has been releasing Central share of funds to States/UTs for implementation of PMAY-G since 2016 and a total of Rs.1,79,255.80 crore of Central share has been released to States/UTs till date.

(b): No Sir. Under PMAY-G, out of the total targets allocated to the States/UTs till date, 2.44 crore houses have been sanctioned by the states/UTs and 1.89 crore have been completed as on 21.07.2022. After receiving proposal, complete in all respects, from State/UT Governments, the Ministry releases Central share of funds to the States into their respective State treasuries. Delay occurs on the part of the States in transferring Central share from State treasury in to State Nodal Account (SNA) of PMAY-G and also corresponding State share. The delay of construction of houses occurs due to delay in sanction of houses to beneficiaries by States. The unspent balances lying with the States/UTs as on 22.7.2022

(which includes funds released by the central government but pending in the state treasury and unreleased state share) are given in the Annexure.

(c) & (d): No Sir, The Ministry of Rural Development ensures timely release of Central share of funds under PMAY-G to States/UTs. The Ministry expeditiously resolves technical issues, if any, faced by the States/UTs including issues related to PFMS.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1540 TO BE ANSWERED ON 26.07.2022 REGARDING IMPLEMENTATION OF PMAY-G.

State/UT-wise unspent balance lying with the State (as on 22.07.2022) under PMAY-G:

S.No	Name of the State/UT	Unspent balance (Rs. in crore)
1	Arunachal Pradesh	112.05
2	Assam	2603.27
3	Bihar	3,207.00
4	Chhattisgarh*	783.00
5	Goa	0
6	Gujarat	242.2
7	Haryana	2.06
8	Himachal Pradesh	5.12
9	Jammu and Kashmir	186.1
10	Jharkhand	441.33
11	Kerala	70.53
12	Madhya Pradesh	1766.14
13	Maharashtra	1,185.65
14	Manipur	102.17
15	Meghalaya	57.47
16	Mizoram	83.84
17	Nagaland	12.43
18	Odisha	1,112.81
19	Punjab	0.15
20	Rajasthan	512.35
21	Sikkim	1.06
22	Tamil Nadu	172.5
23	Tripura	88.44
24	Uttar Pradesh	661.15
25	Uttarakhand	39.61
26	West Bengal	1,429.70
27	Andaman and Nicobar	3.33
28	Dadra and Nagar Haveli Daman and Diu	48.38
29	Lakshadweep	0
30	Puducherry**	-
31	Andhra Pradesh	0
32	Karnataka	0
33	Telangana**	-
	Total	14929.84

As per AwassSoft report as on 24.07.2022

* The State Govt. of Chhattisgarh is not able to release its corresponding state share of Rs. 562 crore, despite it committing to do so.

** Puducherry & Telengana are not implementing PMAY-G.